PROVISION OF PLATFORM AT BANDA R/|IL-, WAY STATION

"387. SHRI CHANDRA SHEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether attention of Government has been drawn to the difficulties of the travelling public for Want of a platform at the Banda Railway Station on the Central Railway; and
- (b) if so, steps proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) A high level platform already exists at Banda station. Presumably the hon'ble Member is referring to the provision of a second platform.

(b) The feasibility of providing a second platform is being examined by the Railway administration.

INDEX NUMBER OF WHOLESALE PRICES

*388. SHRI BABUBHAI M. CHINAI: Will the Ministry of Industry and Supply be pleased to state:

- (a) whether Government propose to revise the series of commodities for the compilation of index number of wholesale prices in India; and
- (b) if so, what are the detailp of the proposed revision?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI BIBUDHENDRA MISRA): (a) Yes, Sir.

(b) The new series will have 1961-62 as base and cover aboujt 128 commodities and 775 quotations as against 112 commodities and 555 quotations of the present series with 1952-53 as base. The weights assigned to various commodities will be on the basis of values marketed during the base year. Grouping of commodities

is also being modified and there will now be seven groups instead of five as at present.

to Questions

The new series is proposed to be published by the end of 1964.

AGREEMENT BETWEEN H.E.C. LTD., AMI* HATTA PROJECT WORKERS' UNION

f Shri Sankar Pratap •389. SINGH DEV: 1 SHRI P. C. MITRA:

what is that decision?

Will the Minister of INDUSTRY AND SUPPLY be pleased to refer to the answer given to Starred Question No. 37 in the Rajya Sabha on the 28th May, 1964 and state whether Government decision on the points which were referred to them for clarification/orders by the Management of the Heavy Engineering Corporation has since been taken and if so,

THE MINISTER OF HEAVY ENGI-NEERING IN THE MINISTRY OF INDUSTRY AND SUPPLY (SHRI T. N. SINGH): The two questions that were referred to Government are: -

- (i) enhancement of the rates of project allowance; and
- restoration of the house rent allowance in addition to the Project Allowance
- 2. On the first question, there was disagreement between the Management and the Hatia Project Workers' Union whether the Project Allowance was being paid to them at the rates it should be according to the Government's instructions. The HEC had, therefore, agreed that they would get clarification from the Government on this point. Accordingly, on a reference made by the Corporation, this question was examined by Government and it has been clarified that i the HEC is paying the Project Allowance to its employees at the rates; Government intended it to pay and i that there is no need for any enhancement.,

3. As regards the restoration of house rent allowance in addition to the Project Allowance, a decision is likely to be taken in the next tew days.

SAVAVIIVH aHx NI anoavT XDVHXNOQ

- *390. SHRI NIREN GHOSH: Will the Minister of RAILWAYS be pleased to state;
- (a) the number of contract labour employed by the Railways at present;-and
- (b) when the contract labour system will be abolished in the: Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM SUBHAG SINGH): (a) and fb> About 44,500 contractors' labour ni'e at ore -sent working on Railways

The 19|th and 20th Sessions of the Indian Labour Conference which considered the question of bolition of the contract system recommended that the regular work of the establishment should, as far as possible, be done by the principal employer with labour directly employed; where the abolition of contract sys'em was not possible, standard rates of wages should be fixed through legislation or by the terms of contract.

The question of bringing ii legisla- | lion to control and regulate the employment of contract labour is under consideration of Governnu-r..

चलचित्रों का नियति

*३६१. श्री गिरिराज किशोर कपूर: क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या यह सच है कि सरकार भारतीय चलचित्रों के निर्यात के संबंध में अमरीका का अमण करने के लिये भारतीय चलचित्र निर्माताओं के एक दल को भेजने के एक प्रस्ताव पर विचार कर रही हैं;

- (ख) यदि ऐसा है, तो क्या उक्त दल सरकारी खर्च पर जाएगा; और
- (ग) यदि ऐसा है, तो उस दल पर कितना व्यय होगा और वह कब तक ग्रमरीका जाएगा?

11 EXPORT OF FILMS

- ^a391. SHRI G. K. KAPOOP; Wii! the Minister of COMMERCE DO pleased to state:
- (a) whether it is a fact that Government are considering a proposal to send a team of Indian film producers on a tour of America in connection with export of Indian films;
- (b) if so, whether the said team will be proceeding at Government expense; and
- (c) if so, the amount of expenditure likely to be incurred on the team and the time by when it will proceed to America?]

वाणिज्य मंत्री (भी मनुभाई झाह): (क) भारतीय चलचित्र निर्यात निगम, ग्रमरीका में भारतीयनचलचित्रों के निर्यात की सम्भावनाग्रों की खोअ करने लिये एक दल वहां भेज रहा है जिसमें इसके ग्रध्यक्ष ग्रीर भारतीय चलचित्र निर्माताग्रों के तीन प्रतिनिधि होंगे।

- (ख) इस दल पर होने वाले खर्च का कुछ ग्रंग सरकार देगी।
- (ग) जितना खर्च बैठेगा यह लगभग ६०,००० रु० होने का अनुमान है, जिसमें से सरकार लगभग ३७,३७० रु० देगी। इस दल के, अगले अक्तूबर के पहले सप्ताह में अमरीका जाने की सम्भावना है।